



भारतसरकार
केन्द्रीय लोकनिर्माणविभाग
कार्यालय कार्यपालक अभियंता-1 (सिविल)



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पत्र क्र. 23(758)/का.अ.-1/भोपाल/2025-26/13718

भोपालदिनांक : 15/01/2026

// MINUTES OF PRE-BID MEETING//

Name of work :-C/o Additional Quarters for Staff/Officers of Reserve Bank of India at Char Imli, Bhopal, Madhya Pradesh in EPC Mode-III.A

SH:-C/o 72 Nos. Grade A Qtrs. (Stilt + 9), 10 Nos. Grade D&E & 1 No. Grade F Qtrs. (Stilt + 7), 1 No. R&D Bungalow (G+1), 28 Nos. Class-III Qtrs. (Stilt + 7), Facility block (G+4) , Swimming Pool,33KV Electrical Sub-station & Building, 2Nos Gate &Security Blocks including Internal & External Water supply, Sanitary Installation, Electrical installation and development Works & bulk services of Roads, Footpath, Drains, retaining walls, UG Sump & pump room, Sewage Treatment Plant(STP), upgradation of main Campus Boundary Wall, CCTV System, Networking, DG Set, Fire Fighting System, Fire Alarm System, Street Lighting, Lifts, EV Charging, OWC, Domestic & Flushing Water pumping System, Solar PV System, Boom Barrier, Gas Suppression System, Signage's, UPS, Mechanical Ventilation and Pressurization System, BMS, Horticulture work ,site office, barricading construction sites including demolishing of existing residential D block and temporary structures.(Package-1).

NIT No. : 56/CE(Bhopal)/EE-I/2025-26.

The pre-bid meeting held on 09.01.2026 at 11.30 am to 1.30 pm in the conference hall of O/o Chief Engineer (Bhopal), CPWD, Nirman Sadan, Bhopal for the aforesaid work. Following officers of CPWD, RBI, Consultant M/s Vastunidhi and bidders/representatives of bidder are present:-

S.No.	CPWD side
1	Er. M.P.Singh, Chief Engineer (Bhopal)
2	Er. Sanjeev Jain, Executive Engineer (P), O/o CE(Bhopal)
3	Er. Anand Kumar Gupta, Executive Engineer-I (C),
4	Er. Om Prakash Mishra, Executive Engineer (Elect.)
5	Arch. Kamal Sindhu Patel, Architect, O/o CE, Bhopal
6	Er. Pradeep Kumar Tiwari,Assistant Engineer(C)(P), O/o CE(Bhopal) (Through VC)
7	Er. Manoj Kumar Trivedi, Assistant Engineer(C)(P), O/o CE(Bhopal)
8	Er. BhaskarTiwari, Assistant Engineer (Elect.) (P), O/o CE(Bhopal)
9	Er. Jagdish Prasad Patel, Assistant Engineer-(C), O/o EE-I(C)
10	Er. Shiv Das Singh, Assistant Engineer-(C), O/o EE-I(C)
11	Er. S.K. Chaurasia, Assistant Engineer (Elect.), O/o EE(Elect.)
	RBI Side
1	Shri. Sabu Antony, AGM, RBI (Through VC)
2	Shri. Ishant, Manager, RBI (Through VC)
	Consultant
1	Architect Lata Giri , M/s Vastunidhi, Consultant, (Through VC)
	Bidder side:
1	M/s Hi Tech Competent Builders Pvt. Ltd.
2	M/s BL Infra Pvt. Ltd.

During the pre-bid meeting, various issues and observations were raised by bidders, both in person and via email. These were discussed in detail, and after thorough deliberation, the following decisions were made:-

- The various queries received from suppliers vide mail for adding civil material in the approved list of NIT at Page no. 285. The same is clarified at note sl no. 4 of NIT page 285. The replies shall be made to suppliers vide mail only.

Following Observation and clarification are being made in the NIT:-

Sl. No.	NIT Page No./ Description	Query	Decision
1	Page no710	The bidder asked for length and sketch of Existing and to be modified boundary wall of existing campus.	Existing boundary wall length mentioned at page no 710 of NIT, item no C25 of BOQ, i.e. 1200 meter. The sketch has now been attached. The corrigendum shall be issued in NIT accordingly.
2	Page no 29	The area space for labour hutment to outside of campus is not mentioned in NIT	The contractor shall make independent arrangements for labour accommodation by hiring minimum land of approximately 0.50 acre for accommodating of minimum 300 labours apart from construction site. The cost of hiring of land and transportation facility from work site to labour camp shall be paid as per provision in the NIT. The arrangement for making hutment shall be at his own responsibility and cost, and constructing labour camps outside the RBI premises, in compliance with the provisions of CPWD General Conditions of Contract (GCC), Contract Labour (Regulation & Abolition) Act, local laws, and all applicable statutory requirements. The corrigendum shall be issued in NIT accordingly.
3	Page no 86	The Recovery for BIM, No provision exist in the NIT	During pre bid meeting it has been decided that recovery shall be made for not providing BIM Professional as per condition of NIT page no. 82-83. The recovery for not providing the BIM Professional shall be made @ Rs. 3,00,000/- per month from the date of start of the work. The corrigendum shall be issued in NIT accordingly.
4	Page no 691 to694	The bidder requested to modified the Schedule of stage payment in NIT	Schedule of stage payment NIT page 691 to 700 treated as now deleted. The Schedule of stage payment modified as per annexure-I (Civil), annexure-II (Horticulture) and annexure-III (Land space for labour hut, vehicle and office staff) and annexure-IV (Electrical) attached. The corrigendum shall be issued in NIT accordingly.
5	Page 1047	The structural drawing of swimming pool attached at page no 1047. The grade of concrete has been mentioned as M25.	The Grade of concrete to be used for C/o swimming pool shall be of minimum grade of M30. The corrigendum shall be issued in NIT accordingly.
6	Page No. 86	3. Graduate Engineer B Arch (Degree in Architecture)	It is clarified that the word "Graduate engineer" shall be read

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			as "Architect", B Arch (Degree in Architecture). The corrigendum shall be issued in NIT accordingly.
7	Page no 71	The B.L Infra Project Pvt, Ltd. asked whether the details of cost added for the development work in this NIT or not by their mail on 09.01.2026	The Modular Kitchen, Wardrobe, UG Sump and external development work are in the scope of this NIT, drawings of above element already uploaded in this NIT, the bidder has to quote their rate accordingly. The corrigendum shall be issued in NIT accordingly and reply of the query shall be sent by mail to agency.
8	Page no. 220	The fees payable to Government/ Local Body including statutory payments to be demanded either in the name of RBI or CPWD for the various Approvals of civil only and for electrical not mentioned	All fees payable to Government/ Local Body including statutory payments to be demanded either in the name of RBI or CPWD for the various Approvals of civil & electrical work, shall be borne by the RBI/CPWD except otherwise mentioned this document. The corrigendum shall be issued in NIT accordingly
9	Page no 746	The Contingencies for Rs. 387980793.00 is mentioned in NIT at Page 746	This para to be treated as Deleted The corrigendum shall be issued in NIT accordingly
10		Bidder asked for CAD file of the Architectural drawings	The CAD file (Google link) shall be provided to the bidder as per their request by mail. The corrigendum shall be issued in NIT accordingly
11	Page no 710	At page no 710, sl. No C24 The amount of rebate (Scrape/ buy back value) shall be deposited by the contactor in the office of Engineer in charge	Clarified that The amount has already been deducted and considered in the cost of project hence contractor shall not required to deposit the same amount. The corrigendum shall be issued in NIT accordingly
12		The Hitech Competent Builders Pvt. Ltd. Ask by mail on 08.01.2026 & 09.01.2026 that 1) the type of work i.e. Budgetary, Deposit or Authorization. 2) Difference between NIT and Drawings.	1) The same has clarified that the work is of Deposit type. The reply shall be sent by mail 2) For any difference corrigendum shall be issued in NIT accordingly. The reply shall be sent by mail
13		The intended bidders have requested for clay bricks in toilet area instead of AAC Blocks masonry to avoid dampness and for stability purpose.	As per green building norms using of clay bricks are prohibited in construction work.

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		ELECTRICAL	
14		The bidder has asked clarification regarding payment of extra power point beyond inventory mentioned in NIT	The Power point shall be as per inventory or minimum 1 power point for every 10 sqmt plinth area which is higher. However power points increase it shall be paid as per rates of DSR, Cost Index and as relevant clause 12. The corrigendum shall be issued in NIT accordingly
15	NIT Page No. 506	The bidder has asked clarification regarding size of fiber glass filter of filtration plant of swimming pool.	1. Supply, Installation, Testing & Commissioning of filtration equipment made out of Totally Anti Corrosive polyester with fiber glass filter of 1200mm. diameter - 2 Nos & 160mm connection of approved colour fitted with pressure gauge manual air bleeder, water drain plug fitted with collected arms and diffuser made from Unplasticised PVC and polypropylene inlet/ outlet flanged connections, sand dump port , capable for a flow of 120-125 m3/hr. with filtration Velocity of not more than 40 m3/hr/m2 and working pressure of 2.5 kg/sq cm, complete as per technical specification & conditions attached. The corrigendum shall be issued in NIT accordingly
16	Page No. 746	Amount for electrical work mismatched in proforma for quoting the rates	Amount of Electrical work corrected in proforma for quoting the rates. The corrigendum shall be issued in NIT accordingly

All other terms and conditions of the NIT will remain unchanged. The minutes of meeting shall not form part of the agreement. Corrigendum issued on account of this prebid shall form part of agreement.

This issues with the approval of CE(Bhopal), CPWD, Bhopal.


 कार्यपालक अभियन्ता-1
 केन्द्रीय लो.मि.वि, भोपाल

प्रतिलिपि :-

1. मुख्य अभियन्ता (भोपाल), केलोनिवि, भोपाल को सूचनार्थ प्रेषित ।
2. कार्यपालक अभियन्ता (वै.), केलोनिवि, भोपाल को सूचनार्थ प्रेषित ।
- 3- Website :<https://etender.cpwd.gov.in> पर प्रकाशित करने हेतु ।
- 4- NIT No. 56/CE(Bhopal)/EE-I/2025-26

कार्यपालक अभियन्ता-1